

68

Declaration of Assets and Liabilities

Year 2024-25

SO(Est)

I, KUSUM KUMAR SINHA, son/daughter/wife of KEDAR PRASAD SINHA

aged 54 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as ASST. SECTIONAL OFFICER, SECRETARIAT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000/-	1,00,000/-	55,000/-	30,000/-	25,000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Saving A/c 2,50,000/-	S.B.I. Saving A/c 1,20,000/- 12,000/-	N/21	N/21	N/21
(iii)	Bonds, Debentures and Shares in companies	Mutual Fund B.S.44 1,50,000/-	Bajaj Allianz - 85,000/-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. Conf./2 b4444 13,600/-	L.I.C. - 8,000/- HLY.		Sukanya Yojna.	
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold - 25gm	Gold - 200gm Silver - 50gm	Gold - 10gm	Gold - 20gm Silver - 120gm	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Kusum Kumar Sinha.

At Secrariat
68
19/2/25

24/2
19/2/25

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Jyoti bhr, Govra Chak name 62.50341 65,62,500/2	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	AKSHAY NAGAR, JAKARYA PUR AT- 9945 SPT.	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	G.P.C Housing loan.	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Jyoti Jyoti Singh

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DDYPS 7439P	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1255

Gender :-

14 (M/F)

Date of Birth :-

02/01/1977 (DD/MM/YYYY)

Class/Group :-

B. (A/B/C)

Cadre :-

Bihar Legislative Assembly Secretariat Service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Sheikhpura

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patna
Date: 17/02/25

Signature: Kusum Kumar Singh
Name of Employee: Kusum Kumar Singh
Designation: Asst. Sectional Officer
Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.